

5. The Pay & Accounts Officer,
Min. of I & B, IRLA CGEO Complex
Suchana Bhavan, Lodhi Road,
New Delhi.

.....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel - through video conference)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

The original applicant was earlier represented by Shri N. Obalappa, Advocate, who unfortunately expired on 19.02.2021.

2. The fact with regard to demise of Shri Obalappa was brought to the notice of this Tribunal on 08.04.2021 and, therefore, the Registry was directed to issue notice to original applicant for 02.06.2021.

3. Pursuant to notice issued by the Registry, the original applicant has now addressed a letter dated 28.05.2021 to Section Officer, Judicial Branch of this Tribunal stating therein that he does not wish to pursue the present Original Application and he may be permitted to withdraw the same.

4. The letter dated 28.05.2021 circulated by the original applicant is ordered to be taken on record.

5. In view of the above, the Original Application is dismissed as withdrawn.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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